

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4943**

TO BE ANSWERED ON FRIDAY 16<sup>th</sup> DECEMBER, 2016  
AGRAHAYANA 25, 1938 [SAKA]

**Show Cause Notice**

**4943. SHRI JYOTIRADITYA M. SCINDIA: SHRI GAURAV GOGOI:**

Will the Minister of FINANCE be pleased to state:

- (a) whether the Directorate of Revenue Intelligence (DRI) has recently issued show-cause notices to several companies for inflating the value of capital goods imported by them;
- (b) if so, the details of show cause notices issued by DRI to various companies in the last six months and charges levelled against them;
- (c) whether the companies have replied to the show-cause notices;
- (d) if so, the details thereof; and
- (e) the action taken/proposed to be taken by the Government in the matter?

**MINISTER OF STATE IN THE MINISTRY OF FINANCE**  
**(SHRI SANTOSH KUMAR GANGWAR)**

(a) Yes Madam.

(b) Directorate of Revenue Intelligence (DRI) has issued Show Cause Notices to several companies for overvaluation of capital goods of Rs.1049.93 crore during the last six months.

(c) & (d) Reply in respect of some Show Cause Notices has already been received whereas some replies are awaited.

(e) Action has been taken as per the provisions provided under the Customs Act, 1962.

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